

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)- 520 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs.
Nikhil Footwear Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:	Mr. Shailender Kumar, Advocate	
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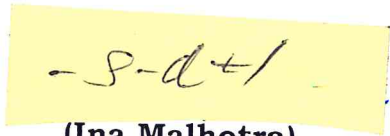
	For the Respondent (s)	:	Mr. Abu John Mathew, Advocate Mr. Vipin Aggarwal, Advocate	
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ORDER

A request for adjournment is made by both the parties as the matter is likely to be settled.

At their request adjourned to 20th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)